

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 23.04. 2019

No. 147A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship and Station mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	(a) Designation at the new station. (b) Place where the Officer is to be ordinarily stationed at. (c) Name of the Judgeship in which posted.	Name of the District
1	2	3	4
1.	Sri Sunil Kumar Mishra Munsif, Sherghati	(a) Judicial Magistrate (b) Madhepura (c) Madhepura	Madhepura
2.	Sri Anand Bhushan Administrative Officer, Bihar Judicial Academy, Patna	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya
3.	Sri Kishor Kunal Assistant Registrar, B.S.L.S.A., Patna	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran
4.	Sri Atul Sinha Assistant Director (R&T), Bihar Judicial Academy, Patna	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya
5.	Sri Rohit Kumar I Assistant Registrar, B.S.L.S.A., Patna	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga
6.	Sri Kumar Kartikey Shahi Munsif, Belsand	(a) Judicial Magistrate (b) Bettiah (c) West Champaran	West Champaran
7.	Ms. Kiran Chaturvedi S.D.J.M., Katihar	(a) Judicial Magistrate (b) Begusarai (c) Begusarai	Begusarai
8.	Sri Brajesh Kumar J.M.1 st -cum-A.M., Khagaria	(a) Judicial Magistrate (b) Bettiah (c) West Champaran	West Champaran
9.	Sri Ashish Ranjan J.M.1 st -cum-A.M., Araria	(a) Judicial Magistrate (b) Biharsharif (c) Nalanda	Nalanda
10.	Sri Praduman Kumar J.M.1 st Classs, Motihari	(a) Judicial Magistrate (b) Saharsa (c) Saharsa	Saharsa

11.	Sri Ashwani Kumar J.M. 1 st -cum-Addl. Munsif, Hajipur.	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga
12.	Sri Vijay Kumar Mishra J.M. 1 st -cum-Addl. Munsif, Siwan	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur
13.	Smt. Bharti Kumari J.M. 1 st -cum-Addl. Munsif, Gaya	(a) Judicial Magistrate (b) Jamui (c) Jamui	Jamui
14.	Sri Neeraj Kumar Pandey J.M. 1 st -cum-Addl. Munsif, Gopalganj	(a) Judicial Magistrate (b) Saharsa (c) Saharsa	Saharsa
15.	Sri Sailendra Kumar J.M. 1 st -cum-Addl. Munsif, Bhabhua	(a) Judicial Magistrate (b) Jhanjharpur (c) Madhubani	Madhubani
16.	Sri Pramod Kumar Mahtha J.M. 1 st Class, Jhanjharpur	(a) Judicial Magistrate (b) Muzaffarpur (East) (c) Muzaffarpur	Muzaffarpur
17.	Ms. Anupama J.M. 1 st Class, Siwan	(a) Judicial Magistrate (b) Sitamarhi (c) Sitamarhi	Sitamarhi
18.	Ms. Romi Kumari J.M. 1 st -cum-Addl. Munsif, Muzaffarpur	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga
19.	Sri Prateek Anand Dwivedi J.M. 1 st -cum-Addl. Munsif, Gopalganj	(a) Judicial Magistrate (b) Bhabhua (c) Kaimur	Kaimur
20.	Sri Rakesh Mani Tiwari J.M. 1 st -cum-Addl. Munsif, Chapra	(a) Judicial Magistrate (b) Gopalganj (c) Gopalganj	Gopalganj
21.	Sri Gautam Kumar J.M. 1 st Class, Sherghati	(a) Judicial Magistrate (b) Munger (c) Munger	Munger
22.	Sri Satish Mani Tripathi J.M. 1 st -cum-Addl. Munsif, Motihari	(a) Judicial Magistrate (b) Khagaria (c) Khagaria	Khagaria
23.	Ms. Surabhi Srivastava J.M. 1 st Class, Gaya	(a) Judicial Magistrate (b) Madhepura (c) Madhepura	Madhepura
24.	Ms. Amrita Singh J.M. 1 st -cum-Addl. Munsif, Gaya	(a) Judicial Magistrate (b) Bhabhua (c) Kaimur	Kaimur
25.	Sri Abhishek Kumar J.M. 1 st -cum-Addl. Munsif, Bettiah	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur
26.	Sri Kumar Prabhakar J.M. 1 st -cum-Addl. Munsif, Lakhisarai	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya
27.	Ms. Hena Mustafa J.M. 1 st -cum-Addl. Munsif, Hajipur	(a) Judicial Magistrate (b) Siwan (c) Siwan	Siwan
28.	Sri Deepak Kumar V J.M. 1 st -cum-Addl. Munsif, Nawadah	(a) Judicial Magistrate (b) Khagaria (c) Khagaria	Khagaria
29.	Ms. Angira Kumari J.M. 1 st -cum-Addl. Munsif, Munger	(a) Judicial Magistrate (b) Purnea (c) Purnea	Purnea

30.	Sri Tej Kumar Prasad J.M. 1 st Class, Sikrahana	(a) Judicial Magistrate (b) Khagaria (c) Khagaria	Khagaria
31.	Sri Bimlesh Kumar J.M. 1 st -cum-Addl. Munsif, Nawadah	(a) Judicial Magistrate (b) Munger (c) Munger	Munger
32.	Ms. Priti Kumari J.M. 1 st -cum-Addl. Munsif, Muzaffarpur (W)	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya
33.	Sri Shailesh Kumar Ram J.M. 1 st Class, Benipur	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur
34.	Sri Sonu Kumar J.M. 1 st -cum-Addl. Munsif, Bhagalpur	(a) Judicial Magistrate (b) Bagaha (c) West Champaran	West Champaran
35.	Sri Rakesh Ranjan J.M. 1 st -cum-Addl. Munsif, Samastipur	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya
36.	Sri Amit Baibhav J.M. 1 st -cum-Addl. Munsif, Saharsa	(a) Judicial Magistrate (b) Araria (c) Araria	Araria
37.	Sri Chandra Bhushan Ram J.M. 1 st -cum-Addl. Munsif, Bettiah	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur
38.	Ms. Sangita Kumari J.M. 1 st -cum-Addl. Munsif, Biharsharif	(a) Judicial Magistrate (b) Nawada (c) Nawada	Nawada
39.	Sri Diwakar Kumar J.M. 1 st -cum-Addl. Munsif, Lakhisarai	(a) Judicial Magistrate (b) Nawada (c) Nawada	Nawada
40.	Sri Manish Kumar III J.M. 1 st -cum-Addl. Munsif, Darbhanga	(a) Judicial Magistrate (b) Sheohar (c) Sheohar	Sheohar

**By order of the High Court,
Sd/- B.B. Pathak
Registrar General**

Memo No. 37422-37470 / Dated, Patna the 23.04. 2019

Copy forwarded to the Principal Secretary, Department of General Administration, Govt. of Bihar, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna / Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / All the District and Sessions Judges, of Bihar / Section Officer, J.O.S.R.R, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information (and communication to the officers concerned.

The officers may be directed to take over charge of their offices within 21 days of the receipt of the first communication of the Court's notification.

Officers named at serial nos. 1, 6-9, 11-15, 18-20, 22-29, 31, 32, 34-40 of aforesaid table are also vested with the powers of Additional Munsif.

Transfer of Ms. Supriya Goswami, J.M. I, Patna; Ms. Madhvi Singh, J.M. I, Patna; Sri Sachin Kumar Mishra, J.M. I-cum-A.M., Sasaram and Sri Manish Kumar II, J.M. I, Patna have been deffered for next Annual General Transfer.

The Representations for transfer of following officers, who are not due for transfer have been considered and rejected:-

1. Sri Kumar Sudhansu, J.M.1st Class, Biraoul
2. Sri Lakshmi Narain Tripathi, J.M.1st Class, Rosera
3. Ms. Ritu Kumari, J.M.1st Class, Buxar
4. Sri Dibya Prakash, J.M. 1st, Purnea
5. Sri Sujeet Kumar, Execution Munsif, Ara
6. Ms. Pallavi Anand, Probationary Munsif (now, J.M. 2nd Class), Khagaria)

(-) For D. Js. concerned only.



Registrar General